

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 201
TP-38/ND/2020

IN THE MATTER OF:

M/s. Techno Electric and Engineering Co. Ltd.

...PETITIONER

Vs.

McLeod Russel India Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 06.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/F.C./ Applicant

:Mr. P.S. Narasimha, Mr. Suresh Mogia, Mr. Anurag Singh, Mr. Masoom Shah, Mr. Udit Gupta and Mr. Anup Jain, Mr. Rabindra Kumar Singh, Advocates

For the Applicant

**:Ms. Anushka Sarkar, Advocate
:Mr. Abhijeet Sinha, Advocate in IA No. 494 of 2020.**

For the Respondent/ Corporate-debtor

:Mr. Virender Ganda, Sr. Advocate in IA No.5440 of 2020, Ms. Eshna Kumar, Ms. Santosh Kumari, Mr. Aditya Maheshwari, Mr. Vishal Ganda, Mr. Ayandeb Mitra and Mr. Ritoban Sarkar, Advocates.

For the Intervener

:Mr. Goutham Shivshankar, Advocates and Mr. Bunny Sehgal, PCS and Ms. Nitu Poddar, PCS for Gloster Ltd. Ms. Manju Bhuteria, Mr. Nirmalya Dasgupta and Mr. Anujit Biswas, Advocates

ORDER

IA No. 5440 of 2020

Heard the arguments advanced by the applicant. Ld. Counsel for the

(Annu)

non- applicant is present commenced his arguments and prayed for further grant of time. The matter is now posted to **15th January, 2021**. The other applications i.e. IA No. 494 of 2020 and 477 of 2020 also may be posted to the same day.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(P.S.N. Prasad)
Member (J)